

Shri Karmarkar: I should like to have notice.

"SHATI" FOOD INDUSTRY

*2303. **Shri Dasaratha Deb:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any step has been taken to develop "Shati" food industry in Tripura;

(b) whether any representation has been received in this regard; and

(c) if so, what action has been taken thereon?

The Minister of Commerce (Shri Karmarkar): (a) to (c) Yes, Sir. A scheme for the development of "Shati" food industry was submitted by a private firm to the Planning Commission. After consulting the Government of Tripura it has been decided that the manufacture of Shati food should be tried on an experimental basis. Government of India have accordingly sanctioned a grant of Rs. 6,000 towards implementation of this scheme to the Tripura Government.

For the information of the House, I might add that 'Shati' is variously known as 'Shati food', 'Shatir Palu', and in Calcutta, it is known as 'Tikhur'. This is manufactured from a plant abundantly grown in Tripura, Assam and West Bengal. 'Shatir Palu' is manufactured from the roots of a plant which is a medicinal plant, and dies out in the winter season.

N. E. F. A.

*2304. **Shri Dhusiya:** Will the Prime Minister be pleased to state:

(a) what is the strength of the gazetted posts of the engineering personnel of the North-East Frontier Agency; and

(b) how they are recruited?

The Parliamentary Secretary to the Prime Minister (Shri J. N. Hazarika):

(a) The number of sanctioned posts

is twenty-eight; of these twenty-three have been filed.

(b) Officers of the rank of Assistant Engineer and above are drawn from the Central Public Works Department. Recruitment to posts of the rank of Sub-Divisional Officer and below is made locally through a Board constituted for the purpose by the Governor of Assam, after the posts have been widely advertised.

Shri Dhusiya: May I know the number recruited by the Central and State Governments respectively?

Shri J. N. Hazarika: The majority of the officers—three out of four executive engineers, and thirteen out of fourteen assistant engineers—are from the C.P.W.D. The superintending engineer himself, who is a displaced government servant, was appointed direct by the Ministry of External Affairs with the concurrence of the Union Public Service Commission, and the Ministries of Home Affairs and Works, Housing and Supply. One executive engineer, and one assistant engineer are from the Assam P.W.D., while two S.D.O's and the mechanical engineer and the movement officer have been recruited direct by the local administration.

Shri Dhusiya: May I know the existing number of engineering divisions in that Agency?

Shri J. N. Hazarika: There are only five divisions and twenty sub-divisions, including one planning sub-division.

POWER SUPPLY SCHEMES IN BIHAR

*2305. **Shri Anirudha Sinha:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Planning Commission have agreed to enlarge the Five Year Plan in respect of power supply schemes in the State of Bihar;

(b) whether it is also a fact that a loan of Rs. 326 lakhs has been granted for this purpose; and

(c) if so, to which areas electric supply is proposed to be extended?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) No, Sir.

(c) The schemes will be spread over the entire Bihar State.

श्री अनिरुद्ध सिंह : क्या यह बात सही है कि उत्तर बिहार में अपेक्षाकृत बिजली की सप्लाई में बड़ी कमी है, यदि हां, तो क्या राज्य सरकार को उत्तर बिहार में बिजली की सप्लाई बढ़ाने के लिये कोई आदेश जारी किये गये हैं ?

Shri Hathi: Yes, it is a fact that Bihar is short of power. For that purpose, the Planning Commission have considered the electricity schemes that have been submitted by Government at a cost of Rs. 265 lakhs. Out of that, Rs. 250 lakhs have been allotted to Bihar, for the year 1954-55.

श्री अनिरुद्ध सिंह : बिजली की उपलब्धि में वृद्धि होने के मुख्यतः किन २ कामों में लगाये जाने की योजना बनाई गयी है ?

Shri Hathi: According to the schemes submitted, as I said earlier, it will cover the entire State. The important places would be Gaya and Patna areas, the townships of.....

Shri Anrudha Sinha: That is not my question. My question is, after the increased supply of electricity has become available, to what use it will be put.

Shri Hathi: That will be for domestic, industrial and agricultural purposes.

Shri L. N. Mishra: May I know whether this power is to be generated from river valley schemes or from thermal plants, and if from river valley schemes, from which rivers?

Shri Hathi: Some of the power will be from the DVC, and some will be thermal power.

Shri L. N. Mishra: What about the supply to North Bihar?

Shri Hathi: Thermal power.

MYSORE TIMBER (EXPORT)

***2306. Shri N. Rachiah:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of Mysore timber exported during 1952 and 1953; and

(b) the total value of such timber?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Presumably the hon. Member is referring to the timber grown in the Mysore State and exported from that State. Statistics relating to the export trade in different commodities are not recorded separately according to the origin of the commodity.

Shri Muniswamy: May I know whether timber is exported to Pakistan, and if so, the average annual quantity thereof?

Mr. Speaker: The question refers to Mysore.

Shri Muniswamy: It refers to export of timber. I want to know whether timber is exported to Pakistan.

Shri Karmarkar: I should like to have notice.

N. E. F. A.

***2307. Shri L. Jogeswar Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that Kameng Frontier Division in North East Frontier Agency has been brought under the administered Area; and

(b) if so, the extent of the area?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) The major portion of the Kameng Frontier Division has been brought under Administration.

(b) Approximately 4000 sq. miles.